

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT  
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : ----  
PETITION NUMBER : TCP/218/2016  
NAME OF THE PETITIONER : Muneez Rahman  
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 2 Others  
UNDER SECTION : Sec 111 A of CA, 1956

Respondent R<sub>3</sub>

S. John Major  


for Petitioner

S. JOHN MAJOR  
Representing for  
the Counsel A.M. SRIDHARAN

- Sd -

3. TCP/218/2016

**ORDER**

Representing Counsel Mr.Alladi Rahul appears for the Petitioner. Ld. Counsel Mr.Jolly John appears for Respondent No.3.

Representing Counsel for the Petitioner submits that the Counsel on record, Mr.A M Sridharan is not available to represent the case today.

List the matter on **06.12.2023** for physical hearing.

— Sd —

**RAVICHANDRAN RAMASAMY**  
**MEMBER (TECHNICAL)**

ss

— Sd —

**JYOTI KUMAR TRIPATHI**  
**MEMBER (JUDICIAL)**